

has been introduced in Rajasthan State; and

(b) the amount contributed by the workers and employers separately region-wise in Rajasthan since the scheme came into operation?

The Deputy Minister of Labour (Shri Abid Ali): (a) Jaipur, Jodhpur, Bikaner, Pali-Marwar, Bhilwara, Lakheri, Beawar and Sawai-Madhopur.

(b) The Corporation had originally grouped various States into Regions for administrative convenience and the State of Rajasthan was included in the Delhi Region which at the outset consisted of Delhi, Punjab, Himachal Pradesh, Rajasthan, Madhya Bharat, Ajmer and Bhopal. The accounts were maintained for the Region as a whole and not on a State-wise basis. Separate accounts for the Rajasthan State are being maintained from July, 1957. The amounts of employers' and employees' contributions for the period from July, 1957 to 31st March, 1958 are given below:—

Employers' contribution
Rs. 1,58,593.

Employees' contribution
Rs. 2,07,465.

Separate figures for the different areas in Rajasthan are not available.

Immigration of Indians to Foreign Countries

2201. Shri N. M. Deb: Will the Prime Minister be pleased to state the yearly quota fixed for the immigration of Indians to Canada, United States of America, Australia, Malaya, New Guinea, Burma, Ceylon, North Borneo and the United Kingdom?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):

Canada	.. 300
U.S.A.	.. 100

U.K. No restriction on immigration. In respect of the other countries no quotas have been fixed and immigration is not permitted.

Second Five Year Plan

**2202. { Shri Ram Krishan;
Sardar Jagal Singh:**

Will the Minister of Planning be pleased to lay a statement showing:

(a) the nature and names of new projects costing fifty lakhs of rupees or above which have been included in the Second Five Year Plan since its formulation; and

(b) the additional funds required for completion of these projects as compared to their original estimates?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) A statement is laid on the Table of the House. [See Appendix V, annexure No. 114].

(b) Information is given in Column 3 of the above statement.

Registered Companies

2203. Shri Ram Krishan: Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the companies which were registered in Delhi during 1957-58;

(b) the authorised capital of each of these companies;

(c) the names of companies which went into liquidation in Delhi during the same period;

(d) the names of companies against which complaints were filed for defaults of various provisions of the Companies Act; and

(e) the action taken in each case?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 115].

(c) A Statement is laid on the Table of the House. [See Appendix V, Annexure No. 116].

(d) and (e). A statement is laid on the Table of the House. [See Appendix V, annexure No. 117].